

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**W.P.(S) No. 4571 of 2015**

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Phalguni Prasad Singh

... .. **Petitioner**

*Versus*

State of Jharkhand & Ors.

... .. **Opposite Parties**

(Through V.C.)

**CORAM: HON'BLE MR. JUSTICE SHREE CHANDRASHEKHAR**

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For the Petitioner : Mr. Arwind Kumar, Advocate  
For the State : Mr. Jagdeesh, Advocate  
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**/ Dated: 10<sup>th</sup> September, 2021**

On the request of Mr. Arwind Kumar, the learned counsel for the petitioner, post this matter on 08.10.2021 under the same heading.

Sd/-  
(Shree Chandrashekhar,J.)

R.K.